

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.407
IB/242/ND/2024

IN THE MATTER OF:

Saivi Finance Private Limited	...	Applicant
Versus		
ITJ Retails Private Limited	...	Respondent

Under Section 7 IBC, 2016

Order delivered on 22.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Akshay Goel, Adv. Harsh Jadon
For the Respondent : Adv. Tanvi Jain

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the Applicant is present. List the matter on
14.08.2024.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)